

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2016 &
IA NO. 91 OF 2016**

Dated: 17th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Talwandi Sabo Power Ltd. ...Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Dee Rao**

ORDER

Issue notice to the respondents returnable on 10.03.2016. Dasti in addition is permitted.

List the matter on **10.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**